

**F. No. 11/15/2018-PRP&P
NATIONAL HUMAN RIGHTS COMMISSION
(PRP&P DIVISION)**

C-block, INA
New Delhi- 110023
Dated: 29th June 2018

ORDER

Subject: - Constitution of the Core Group on Health and Mental Health

As decided by the Commission in its agenda meeting (03/2018) held on 7 May 2018, the existing two Core Groups of NHRC, i.e., the Core Advisory Group on Health and the Core Group on Mental Health, have been reconstituted to form a combined Core Group on Health and Mental Health. The Core Group will consist of the following members:-

1. Dr. Abhijit Das
Director, Centre for Health and Social Justice, New Delhi
2. Dr. Abhay Shukla
Public Health Specialist, Pune, Maharashtra
3. Prof. T. Sudaraman
Professor, School of Health Systems Studies, TISS, Mumbai
4. Dr. Santosh Kumar Kraleti, Saksham, Nagpur
5. Dr. K.V. Kishore, The Banyan, Chennai
6. Dr. Santosh Kumar Sah, Central Jail Hospital, Tihar, New Delhi
7. Prof. Pratima Murthy, Professor of Psychiatry, Centre for Addiction Medicine, National Institute of Mental Health and Neurosciences, Bangalore
8. Dr. Nimesh G Desai, Director, IHBAS, Delhi
9. Dr. Indu Aneja, Psychiatrist, Chetana Conscience of Women, New Delhi

Representatives of the Union Ministries/Government bodies

10. Joint Secretary
Ministry of Health and Family Welfare, Government of India, New Delhi
11. Shri Jayanta K. Das
Director, National Institute of Health and Family Welfare, New Delhi

Special Invitees

12. Upto five Special Invitees with the approval of the Hon'ble Chairperson, NHRC.

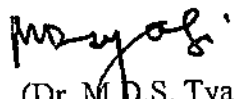
2. The terms of reference of the Core Group on Health and Mental Health are as under:

- i. to advise the Commission on issues relating to availability, affordability and accessibility of health care to the people in India. These issues may include the references made by the Commission to the Core Group and any other issue, which the Members of the Core Group consider it appropriate to suggest to the Commission in the light of the relevant provisions of the Protection of Human Rights Act, 1993;
- ii. to review the Government laws, policies, rules, orders, etc, concerning health and mental health and related matters from human rights perspective and to make suggestions for changes for their better implementation;
- iii. to suggest on the possibility as well as plan of action for making health care a justiciable and enforceable right in the country;
- iv. to identify best practices relating to the issues of health and mental healthcare in India and abroad and to recommend for their implementation in different States/Union Territories of the country;
- v. to identify any other important issue concerning right to health and mental healthcare and to suggest measures for better implementation;
- vi. to study the problem of rehabilitation of patients who are cured from mental health illness and to suggest course of action;
- vii. to study issues related to mental health including the adequacy of infrastructure and manpower in this area.

3. The Core Group will meet as and when deemed necessary, in the Commission.

4. The participating Members of the Core Group shall be entitled for an honorarium of Rs. 2000/- and local transportation of Rs. 1000/-. The Members based outside Delhi shall also be entitled for reimbursement of economy class Air Fare (by Air India) for the to and fro journey undertaken by them in connection with the Core Group meetings.

5. This issues with the approval of the Competent Authority.


(Dr. M.D.S. Tyagi)
Joint Director (Research)
Tel: 011-24663245-46

To,

1. Dr. Abhijit Das, Director, Centre for Health and Social Justice, Basement of Young Women's hostel No. 2, Near Bank of India, Avenue 21, G Block, Saket, New Delhi - 110017

2. Dr. Abhay Shukla, Public Health Specialist, Flat No. 3&4, Aman E Terrace, Plot No. 140, Dahanukar Colony, Kothrud, Pune-411029 Maharashtra
3. Prof. T. Sudaraman, Professor, Mumbai campus, School of Health Systems Studies, Tata Institute of Social Sciences (TISS), V.N. Purav Marg, Deonar, Mumbai - 400088
4. Dr. Santosh Kumar Kraleti, Saksham, Madhav Netrapedhi 16, Devadutta Bhawan, Ranapratap Square, Pratap Nagar, Nagpur-440022
5. Dr. K.V. Kishore, The Banyan, 6th Main Road, Mugappaireri Scheme, Mugappair West, Chennai - 600037
6. Dr. Santosh Kumar Sah, Central Jail Hospital, Tihar, New Delhi
7. Prof. Pratima Murthy, Professor of Psychiatry, Centre for Addiction Medicine, National Institute of Mental Health and Neurosciences (NIMHANS), Bangalore - 560029
8. Dr. Nimesh G Desai, Director, IHBAS, Post Box No 9520, Jhilmil, Dilshad Garden, Delhi-110095
9. Dr. Indu Aneja, Psychiatrist, Chetana Conscience of Women, 35/13, 2nd Floor, East Patel Nagar, New Delhi 110008
10. Joint Secretary, Ministry of Health and Family Welfare, Government of India, A Wing, Nirman Bhawan, Maulana Azad Road, New Delhi - 110 011
11. Shri Jayanta K. Das, Director, National Institute of Health and Family Welfare, Baba Gang Nath Marg, Munirka, New Delhi, Delhi 110067

Copy for information to:-

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2. PPS to Member (JPCG)
3. PPS to Member (JDM)
4. PPS to Member (JK)
5. Secretary General
6. DG (Investigation)
7. Registrar (Law)
8. Joint Secretary (T&R)/Joint Secretary (P&A)
9. Director (A)
10. US (C), US(E), US(GA), SSA, DD (M&C)
11. Sr. AO, AD (Pub.)